

**अध्यक्ष महोदय :** लिखने को तो सौ लिखते हैं। मुसनाम कोई भी लिख सकता है।

... (व्यवधान) ...

**अध्यक्ष महोदय :** आप सुन नहीं रहे हैं तो मैं क्या करूँ ?

**एक माननीय सदस्य :** आप को प्रॉटेक्शन देना चाहिए।

**अध्यक्ष महोदय :** दे रहा हूँ प्रॉटेक्शन।  
I have already started action.

**श्री जगपाल सिंह :** दारोगा अभी तक वहाँ पड़ा हुआ है।

**अध्यक्ष महोदय :** दारोगा कहां चला जाएगा हिन्दुस्तान से बाहर तो नहीं चला जाएगा।

**श्री राजनाथ सोनकर शास्त्री (सैदपुर) :**  
अध्यक्ष महोदय, हम अभी आज आए हैं उत्तर प्रदेश के पूर्वी हिस्से से। उत्तर प्रदेश के 24-25 पूर्वी जिलों में शयंकर सूखे की स्थिति है...

**अध्यक्ष महोदय :** वह तो स्टेटमेंट यहाँ हो गया। यहाँ डिस्कशन होगा।

... (व्यवधान) ...

**अध्यक्ष महोदय :** तो क्या इलाज है ? डिस्कशन हो रहा है, और क्या हो सकता है ? यह कोई बात थोड़े ही है।

**DR. KRUPASINDHU BHOI (Sambalpur) :** Sir, there is drought in many parts of the country.

**अध्यक्ष महोदय :** डिस्कशन आने वाला है, मैंने एलाउंस कर दिया है। और क्या कर सकता हूँ ?

12.14 hrs.

PAPERS LAID ON THE TABLE—Contd.

AUDITED ACCOUNTS OF CENTRAL COUNCIL FOR RESEARCH IN YOGA AND NATUROPATHY, NEW DELHI FOR 1980-81, ANNUAL REPORT ETC. OF NATIONAL ACADEMY OF MEDICAL SCIENCES (INDIA), NEW DELHI FOR 1980-81, REPORTS ETC. OF CENTRAL RESEARCH INSTITUTE (YOGA) AND VISHWAYATAN YOGASHRAM.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : I beg to lay on the Table.

(1) (i) A copy of the Audited Accounts (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1980-81.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) (i) above.

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Medical Sciences (India), New Delhi, for the year 1980-81 along with Accounts and the Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (2) (i) above.

(3) (i) A copy of the Report (Hindi and English versions) on the working of the (i) Central Research Institute (Yoga) and (ii) Vishwayatan Yogashram for the period from the 24th May, 1977 to 18th February, 1980 together with Accounts and the Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (3) (i) above.

12.15 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Payment of Wages (Amendment) Bill, 1982, which has been passed by the Rajya Sabha at its sitting held on the 19th July, 1982."

PAYMENT OF WAGES (AMENDMENT) BILL,  
AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Payment of Wages (Amendment) Bill, 1982, as passed by Rajya Sabha.

SHRI M. KANDASWAMY: (Tiruchengode): Sir, Yesterday I had given a notice of privilege motion.